

Annexure-6

Filing under clause(d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) regulation, 2016

corporate debtor: M/s. Konaseema Gas Power Limited; Date of commencement of liquidation: 20.02.2020 . List of stakeholders as on: 07.07.2020

Name of the

Sl No	Name of Stakeholder	Identification No.	Details of the claim received			Details of claim admitted							Amount of contingent claim	Amount of any mutual dues that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien/ attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted							
1	IDBI Capital Markets & Securities Limited		12.03.2020	1,61,40,520.00	15,33,720.00	Unsecured	N/A	N/A	N/A	N/A	N/A	-	-	1,46,06,800.00	-		
2	M/s. O&M Solutions Private Limited		21.03.2020	3,11,28,717.00	3,00,45,885.88	Unsecured	N/A	N/A	N/A	N/A	N/A	-	-	10,82,831.12	-		
3	M/s. Ravi Teja Enterprises		21.03.2020	11,45,289.00	9,87,292.00	Unsecured	N/A	N/A	N/A	N/A	N/A	-	-	1,57,997.00	-		
4	P Murali Krishna (Satya Engineers & Contractors)		21.03.2020	5,19,601.00	1,34,800.00	Unsecured	N/A	N/A	N/A	N/A	N/A	-	-	3,84,801.00	-		
5	M/s. Techno Infatech Projects (India) Private Limited		19.03.2020	25,54,585.00	0.00	Unsecured	N/A	N/A	N/A	N/A	N/A	-	-	25,54,585.00	-		
	Total			5,14,88,712.00	3,27,01,697.88									1,87,87,014.12			

